

(b) to (d) Do not arise.

**Naxalism in States**

3441. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government had convened a meeting of Chief Ministers of those States which are affected by Naxalites threats in the recent past;

(b) if so, the details of strategy discussed in the meeting and outcome thereof;

(c) whether the Central Government have totally failed to crush the activities of Naxals in various parts of the country; and

(d) if so, the total number of persons killed by naxalites in the country during the year 1999-2000, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SH. CH. VIDYASAGAR RAO): (a) and (b) Yes, Sir. In the meeting, it was felt that while the Centre would continue to extend all possible assistance to the States in intelligence sharing, Security Related Expenditure, training needs of police personnel etc., the States concerned must continue their efforts towards focussed inter-State coordination, ground level intelligence gathering, in depth analysis of problem areas, and considerable thrust on all areas of responsive administration including placement of very dedicated and sincere administrative hands in trouble prone areas, socio-economic measures to cater to the needs of the poorer segments and redressal of people's grievances. It was also agreed that police forces of affected States should undertake joint operations.

(c) 'Public Order' and 'Police' are State subjects. In the circumstances, the concerned State Governments have to devise various measures and take concrete steps to curb left wing extremist activities in the States. However, keeping in view the overall dimensions/which left wing extremism has assumed in some States, it has become a matter of concern for the Central Government as well. It has, therefore, set up a high level Coordination Centre, headed by the Union Home Secretary with Chief Secretaries and Directors General of Police of the seriously affected States, as its members, to review and coordinate steps taken by these States to check the left wing extremist activities, monitor the plan of

action in respect of each State and to make recommendations both on development and security aspects of the problem.

(d) Total number of persons killed by naxalites in the country during 1999 and 2000, as per available information, is as under:—

State	1999	2000 (upto March)
Andhra Pradesh	151	40
Bihar	378	80
Madhya Pradesh	47	28
Maharashtra	15	2
Orissa	—	1

**Central Forces to combat naxalism**

3442. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS pleased to state;

(a) whether the Central Government have decided to send Central para-military forces in those States and areas which are affected by naxalites activities;

(b) if so, whether the State police forces are not equipped with sophisticated arms etc., to counter naxalites attacks; and

(c) to what extent the Central forces would eliminate the activities of naxalites throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) The Central Para Military Forces are made available to assist the State Governments to maintain public order. Depending upon the overall security scenario and availability of these forces, Central Para Military Forces have been deployed in various States including some of the naxalite affected States. The Central Para Military Forces supplement the resources of the State Police to deal with various Internal security situations including naxalite activities. The law enforcing agencies of the State concerned are making all out efforts to eliminate such activities and the Central Government is assisting them in upgrading their striking capability.

**Resolution adopted on NE at Shillong**

3443. SHRI W. ANGOU SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the resolutions taken in the two-day conference of Governors and